

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Wednesday, March 15, 2023/ 24 Phalgun, 1944 (Saka)

**(Ministries : Cooperation; Education; Home Affairs; Minority Affairs; Panchayati Raj;
Road Transport and Highways; Rural Development; Skill Development and
Entrepreneurship; Social Justice and Empowerment; Tribal Affairs; Women and
Child Development)**

Total number of questions -- 160

Functioning of Primary Agricultural Credit Societies (PACS)

1601 **Dr. C.M. Ramesh:**

Will the Minister of **Cooperation** be pleased to state:

- (a) how many Primary Agricultural Credit Societies (PACS) are functional in the States, details thereof, State-wise;
- (b) whether all the PACS have been provided with computers; and
- (c) whether these computers are functional and up-graded from time to time, details thereof and if not, the reasons therefor?

Cooperative societies operational in the agricultural sector

1602 **Shri Deepender Singh Hooda:**

Shri K.R.N. Rajeshkumar:

Will the Minister of **Cooperation** be pleased to state:

- (a) the number of cooperative societies operational in the agricultural sector across the country, State-wise/UT-wise;
- (b) out of the total procurement of fruits and vegetables by cooperative societies, what percentage is procured directly from the farmers, State-wise/UT-wise details including that of Haryana;
- (c) whether Government proposes to formulate a policy for the agriculture based cooperative societies;
- (d) if so, details thereof; and
- (e) by what time final decision in this regard is likely to be taken?

Automation of Primary Agricultural Credit Societies

1603 **Shri P. Wilson:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether the Ministry has been able to automate Primary Agricultural Credit Societies (PACS) and whether a uniform software has been employed in all;
- (b) whether the Ministry has devised any policy to diversify the loan grants and maintain

- check -balance on repayment of the loan disbursed;
 (c) whether the Ministry has taken steps to implement waiving of agricultural loans; and
 (d) Whether the Ministry as per the announcement made on June 29, 2022, has been able to provide allied services such as provision of inputs like fertilizers, seeds etc. by PACS?

National Level Co-operative University

1604 **Dr. Fauzia Khan:**

Will the Minister of **Cooperation** be pleased to state:

- (a) the details of the works done for the establishment of a National Co-operative University;
- (b) the details of the funds allocated, released and spent for the same;
- (c) whether there has been any delay in release of the allocated funds and if so, the reasons therefor; and
- (d) the details as to when the university will be operational and also whether Government plans to open multiple National Level Universities and if so, the details thereof?

Appointment of Chairpersons in IITs, NITs and IIITs

1605 **Shri Sushil Kumar Modi:**

Will the Minister of **Education** be pleased to state:

- (a) the details and number of IITs, NITs and IIITs that are without a full-time chairperson as of February 2023;
- (b) the number of vacant posts of Chairperson that are pending for durations exceeding five years, Institute-wise;
- (c) the reasons for pending vacancies in these Institutes of national importance;
- (d) whether Government is in the process of screening and appointing full-time Chairperson in these Institutes on-priority basis; and
- (e) if so, the expected timeline for completing the appointment process?

Fee for Master of Journalism in DU

1606 # **Shri Ram Nath Thakur:**

Will the Minister of **Education** be pleased to state:

- (a) the annual fee fixed by the University of Delhi (DU) for five years course in Master of Journalism and the quantum of fee being collected from a student during five years of this course;
- (b) whether exemptions/grants are not being provided to students belonging to Economically Weaker Section in the current year, resulting in increased financial burden on them;
- (c) whether any study has been conducted to ascertain the fact that other Institutions are charging much less fee for the said course; and
- (d) if so, whether Government is considering reducing the fee in the interest of the students?

PM SHRI schools in Telangana

1607 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of Pradhan Mantri Schools for Rising India (PM SHRI) schools to be set up in Telangana between 2022-23 to 2026-27;

- (b) the number of student beneficiaries from Telangana under the PM SHRI project;
- (c) the total cost of the PM SHRI project in Telangana; and
- (d) measures to be taken to increase pupil-teacher ratio under the project in the country?

Admission to students through CUET -UG

1608 # Shri Jugalsinh Lokhandwala:

Will the Minister of **Education** be pleased to state:

- (a) whether a notification has been issued by University Grants Commission (UGC) to all Central, State and autonomous colleges of India for making admissions only through Common University Entrance Test- Under Graduate (CUET-UG) exam, if so, the details thereof;
- (b) whether UGC has made it mandatory for all the colleges to admit students through only CUET-UG exam; and
- (c) whether all the universities in the country have agreed to give admissions to students through CUET-UG, if so, the details thereof?

NISHTHA programme

1609 # Smt. Sangeeta Yadav:

Will the Minister of **Education** be pleased to state:

- (a) the objective of National Initiative for School Heads' and Teachers' Holistic Advancement (NISHTHA 3.0) programme;
- (b) the number of elementary, secondary and pre-primary teachers trained so far under NISHTHA Training programme; and
- (c) whether any framework has been drawn for better service conditions of teachers?

Establishment of Technical Teachers Training Institute

1610 Smt. Mamata Mohanta:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has planned to establish Technical Teachers Training Institutes on the pattern of National Institute for Technical Teachers Training and Research (NITTTR) with practical training facilities in Odisha to create a pool of trained Teachers for Polytechnics to maintain quality of teaching in Government and Private Polytechnics;
- (b) if so, by when it is going to be established to meet the growing demand of training of faculties of Polytechnics;
- (c) if not, the reasons therefor; and
- (d) whether Government has any other proposal for training the faculties of Polytechnics in order to impart quality education?

Promotion of moral education

1611 Shri K.R.N. Rajeshkumar:

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that the standard of moral education is continuously deteriorating;
- (b) if so, the reasons therefor;
- (c) whether Government has taken or proposes to take steps to promote moral education in educational courses;
- (d) if so, the details thereof; and
- (e) to what extent these steps are successful?

Preservation of traditional knowledge of the country

1612 # **Shri Aditya Prasad:**

Will the Minister of **Education** be pleased to state:

- (a) whether any mechanism has been put in place with regard to the study and preservation of the age-old heritage and traditional knowledge of the country in view of the fact that forest dwellers and tribes in our country have traditionally been living in the lap of nature, if so, the details thereof, if not, the reasons therefor; and
- (b) whether the programmes related to forest dwellers and tribes have been included in the academic and research syllabi of higher education, the details thereof?

Curricula on conservation of forest, water, soil, etc.

1613 # **Shri Aditya Prasad:**

Will the Minister of **Education** be pleased to state:

- (a) the efforts being made by the Government for the conservation of forest, water, soil etc. through its curricula in view of the current and deep relevance of the fact that forest dwellers and tribes have been depicted as nature worshipers and protectors in our religious and spiritual literature, the details thereof; and
- (b) the programmes through which Government promotes environment protection and nature education, the details thereof?

PM SHRI schools in Andhra Pradesh

1614 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has identified schools in the State of Andhra Pradesh to develop them under PM SHRI scheme;
- (b) if so, the details thereof;
- (c) whether Government has earmarked funds and allocated funds for this purpose;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Establishment of Central Universities

1615 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Education** be pleased to state:

- (a) the details of Central Universities established by Government during the last five years, State-wise;
- (b) the number of Central Universities established during the last five years operating from their own buildings and those operating from the buildings of other Institutions;
- (c) sanctioned and vacant posts in these universities;
- (d) whether their budget allocation has gone down during the last five years, if so, the reasons therefor; and
- (e) the details of courses, faculty, number of students and PhD scholars of Jio Institute that was declared 'center of eminence' in 2018?

Admission of children of migrant workers

1616 **Prof. Manoj Kumar Jha:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has issued any advisory to the State Governments advising them not to insist on production of Aadhaar cards for availing admission into schools or for any welfare programmes;
- (b) if so, the details thereof;
- (c) the steps taken by Government to provide the Right to Education (RTE) for children from inter-State and intra-State migrant families; and
- (d) the number of such children who have been covered in each State since last three years?

Infrastructure development of Navodaya Vidyalayas in Kerala

1617 **Smt. P. T. Usha:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has allocated funds under various schemes for the infrastructure development of Navodaya Vidyalayas in State of Kerala including their modernization and construction of new buildings in the last five years and the current year;
- (b) if so, the details thereof; and
- (c) the details of schemes implemented and undertaken during the last five years in Navodaya Vidyalayas in the State of Kerala for training of young sportspersons?

Higher education in abroad by Indian students

1618 **Shri M. Mohamed Abdulla:**

Will the Minister of **Education** be pleased to state:

- (a) the number of Indian students who went abroad for higher education from the year 2019, year-wise and State-wise; and
- (b) the details about the number of students who wish to pursue a master's degree from abroad coming from the lower income groups in India?

STEM courses

1619 **Shri M. Mohamed Abdulla:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that the highest number of Indians wish to go abroad to pursue Science, Technology, Engineering and Mathematics (STEM) courses and if so, the ratio of the same as compared to other courses; and
- (b) whether Central Government is having any proposal to open international avenues for Indian students and if so, the details thereof?

Adoption of CUET for admission in State Universities

1620 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Education** be pleased to state:

- (a) the States which have adopted Common University Entrance Test (CUET) to be the sole criteria for admission to State Universities so far;
- (b) the States which have not adopted it yet;
- (c) the reasons given by them for not adopting it;
- (d) whether it is a fact that students still have to give multiple exams for entrance in universities; and
- (e) if so, the details thereof?

Category-wise vacancy and appointments in centrally funded universities and institutions

1621 **Shri Abdul Wahab:**

Will the Minister of **Education** be pleased to state:

- (a) the quantum of unfilled academic and non-academic positions at central universities and institutions funded by Government, grade-wise;
- (b) the number of appointments made from reserved categories, grade-wise in centrally funded institutions and universities in the last five years;
- (c) what are the major reasons for the delay in filling the vacant positions; and
- (d) whether it is also a fact that many appointments have been done without considering academic and other merits?

Courses on SWAYAM portal

1622 **Shri Abdul Wahab:**

Will the Minister of **Education** be pleased to state:

- (a) the number of course registration received during last five years till date on SWAYAM portal;
- (b) the number of certificates issued to during the period;
- (c) the amount allocated and utilized in the last five years; and
- (d) the amount spent on facilitating infrastructure to deliver online lectures?

Happiness curriculum in schools

1623 **Shri Raghav Chadha:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government intends to implement a curriculum in schools with goals such as fostering self-awareness, mindfulness, assisting youngsters in using life skills to deal with stress, similar to the happiness curriculum used in the NCT of Delhi;
- (b) if so, the details thereof;
- (c) whether Government and UGC are also contemplating introducing similar courses, particularly in Central Universities/Institutes, in light of the mental burden that students face; and
- (d) if so, whether any consultation was made with these Universities/Institutes in this regard and if so, the details thereof?

Filling up posts of teacher in KGBV

1624 **Shri Ryaga Krishnaiah:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is not filling the vacancies of teachers in Kasturba Gandhi Balika Vidyalayas (KGBV) on permanent basis;
- (b) whether it is a fact that the standard of education will not improve if these schools are run by contract teachers;
- (c) what steps are being taken to improve the standard of education in these schools; and
- (d) whether there is any proposal to regularize these contract teachers?

Closing of schools

1625 **Shri Ryaga Krishnaiah:**

Will the Minister of **Education** be pleased to state:

- (a) whether nearly 50000 schools were shut down in the last two years in the country, in 2018-2019 there were 10,83,678 schools and now there are only 10,32,049 Schools;
- (b) the steps taken by Government to ensure education for all; and
- (c) whether Government has taken any credible steps to increase the access of education for marginal sections of the society?

Fund allocation for implementation of NEP 2020

1626 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of fund allocated for implementation of NEP 2020 under budgetary allocation for 2023-24, State-wise; and
- (b) the details of fund allocated, released and utilised for implementation of NEP 2020 during 2021-22 and 2022-23 till date, State-wise and year-wise?

Sanctioned and in-position staff strength

1627 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of sanctioned posts and in-position strength in the Department of School Education, Ministry of Education and its subordinate organizations, institutions and autonomous bodies as on date under Group A, B, C and D, department/organization-wise; and
- (b) the details of vacancies advertised and filled up during 2021-22 and 2022-23 till date, department/organization-wise and year-wise?

Model Degree Colleges in Maharashtra

1628 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government could realise the Model Degree Colleges scheme under 11th five-year plan in Maharashtra as per the skill objectives and design, if so, the details thereof;
- (b) what is the status of the Model Degree colleges which have been allocated funds till date;
- (c) whether Government is planning to extend funds for remaining in-complete Model Degree Colleges of Maharashtra which are still lying idle due to lack of funds;
- (d) if so, the details thereof, if not, the reasons therefor; and
- (e) what is the future plan of Government to complete this dream project which was executed in 11th Five-Year Plan?

Learning deficit during the pandemic

1629 **Smt. Vandana Chavan:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has conducted any study to check the learning deficit levels amongst school going children due to the prolonged school closure during the pandemic;
- (b) if so, the details thereof;

- (c) whether Government has made a strategy to ensure learning recovery and acceleration;
- (d) whether Government has taken any measures to ensure re-enrolment of children who have dropped out during the lockdown; and
- (e) if so, the achievements during the financial years 2020-21 and 2021-22, State-wise?

Collection of personal data through DIKSHA app

1630 **Shri Binoy Viswam:**

Will the Minister of **Education** be pleased to state:

- (a) the details of the categories of data that is collected by the Digital Infrastructure for Knowledge App (DIKSHA) and whether these are disclosed in the app's privacy policy;
- (b) whether it is a fact that DIKSHA collects children's precise location data including the date and time of their current location and their last known location; and
- (c) whether it is also a fact that DIKSHA collects and transmits children's Android Advertising IDs to Google through Software Development Kits Google Firebase Analytics and Google Crashlytics embedded in the app?

Vacancies of teaching and non-teaching staff in educational institutions

1631 **Shri Deepender Singh Hooda:**

Will the Minister of **Education** be pleased to state:

- (a) whether there are a lot of vacancies of teaching as well as non-teaching staff in various Universities/Institutes across the country;
- (b) steps taken/planning by Government to fill these vacancies;
- (c) State-wise number of sanctioned post, as well as the number of vacant posts of teaching as well as non-teaching staff in Central Universities, State Universities, Institutes of National Importance and Institutes of Eminence; and
- (d) the details thereof?

Master's degrees in Guidance, Counselling and Family therapy

1632 **Shri B. Lingaiah Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) the details of the Universities awarding Master's degrees in Guidance, Counselling and Family therapy;
- (b) whether the above said degree program is considered equivalent to a Master's degree in Psychology, if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether in view of the fact that the Master's degrees in Guidance, Counselling and Family therapy is a specialized degree training for students to get employment as Counsellors, whether Government will consider declaring the said degree as equivalent to degree in psychology and remove this anomaly; and
- (e) the time-line by when the equivalence will be awarded?

Kashi-Tamil Nadu Sangamam

1633 **Shri P. Wilson:**

Will the Minister of **Education** be pleased to state:

- (a) reasons for not inviting Government of Tamil Nadu and Hon'ble Chief Minister of Tamil Nadu, not consulting nor involving in the events organised in the Kashi-Tamil Nadu Sangamam that took place in Varanasi;

- (b) reasons for keeping away eminent Tamil Nadu scholars and institutions from the Kashi-Tamil Nadu Sangamam;
- (c) the expenses incurred in organising the Kashi-Tamil Nadu Sangamam; and
- (d) the details thereof?

Rising cases of suicide amongst Students

1634 **Dr. L. Hanumanthaiah:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of suicide cases of students in last five years in the premier educational institutes like IITs, NITs & IIMs;
- (b) whether Government has been able to identify the reasons behind such suicide cases and if so, the details thereof; and
- (c) the details of concrete steps taken by Government to address the root cause of student's suicide in the universities?

All India survey on Higher Education

1635 # **Shri Brijlal:**

Will the Minister of **Education** be pleased to state:

- (a) whether there has been an increase in the enrolment of students in higher education as compared to the previous year as per the recently released All India Survey on Higher Education (AISHE) report;
- (b) if so, the details thereof and the findings of the said report;
- (c) the names of higher educational institutions covered under the said survey, institution-wise; and
- (d) the details of the number of students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes enrolled in higher education institutions during the last one year?

Guidelines for Education Technology products

1636 **Shri A. A. Rahim:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry has developed any guidelines for ensuring minimum standards of quality of Education Technology (EdTech) products before they are used in any classroom;
- (b) whether the process adopted for ensuring all EdTech products adhere to minimum standards of quality;
- (c) if a process exists, details of the Committee/agency tasked for this including its budget and human resources;
- (d) whether a policy on Education Technology (EdTech) is being prepared by Government;
- (e) if so, which agency/Committee has been given the responsibility for drafting the policy; and
- (f) the timeline by which Government is considering releasing the policy?

Recruitment of teachers on mission mode

1637 # **Shri Neeraj Dangi:**

Will the Minister of **Education** be pleased to state:

- (a) whether Indian Institutes of Technology (IITs) and Central Universities (CUs) have conducted mission mode recruitment of teachers from 5th September 2021 to 4th

September 2022;

(b) if so, the details thereof;

(c) whether mission mode recruitment was conducted in all IITs and CUs for all recruitment cadres keeping in view the reservation provision as per the Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019; and

(d) if so, the institute-wise details thereof?

Appointment of counsellor in educational institutions

1638 **Dr. Ameer Yajnik:**

Will the Minister of **Education** be pleased to state:

(a) whether there is any provision to appoint a counsellor by an educational institution to ensure the mental health of the enrolled students;

(b) the proportion of private schools employing counsellors;

(c) the proportion of Government schools employing counsellors; and

(d) whether Central Government is planning to launch any comprehensive policy to ensure mental health in schools?

Leadership Programme for academicians

1639 **Shri Bhubaneswar Kalita:**

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that Leadership Program for academicians initiated jointly by National Institute of Educational Planning and Administration and Harvard University was approved by Government in 2019-2020;

(b) whether it is also a fact that first part of the program was completed in NIEPA, New Delhi and second part was to be held at Harvard University, USA in March 2020 but was postponed due to COVID-19 pandemic from 22.03.2020 but many trainees were granted Visa by USA;

(c) whether Government of India already paid the amount to Harvard University; and

(d) if so, details thereof and when this training program will be completed?

Smart classrooms at KVs and JNVs in Tamil Nadu

1640 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

(a) the details of smart classrooms established in Kendriya Vidyalayas (KVs) and Jawahar Navodaya Vidyalayas (JNVs) in Tamil Nadu;

(b) the number of classrooms of KVs and JNVs in Tamil Nadu equipped with the said smart class systems; and

(c) whether Government is taking steps to introduce the smart class system in all classes of science subjects and if so, the timeline for the project?

Vacancies of technical staff in CUs

1641 **Shri Manas Ranjan Mangaraj:**

Will the Minister of **Education** be pleased to state:

(a) the details of the vacancies relating to technical staff in Central Universities (CUs), for the year 2022-23, State-wise;

(b) whether a recruitment drive has been conducted to fill up the vacancies in Central University of Koraput; and

(c) if so, the details thereof?

Gross Enrolment Ratio

1642 **Shri Imran Pratapgarhi:**

Will the Minister of **Education** be pleased to state:

- (a) the Gross Enrolment Ratio State-wise and year-wise for last five years;
- (b) the number of girl students enrolled State-wise and year-wise for last five years;
- (c) whether there has been any assessment/study/survey conducted by Government on the qualitative and quantitative aspects of loss of learning due to lockdowns during the COVID-19 pandemic, if so, details thereof, if not, whether Government plans to conduct such a study; and
- (d) the specific policy interventions Government has implemented or plans to implement to address the unequal loss of learning for girl students due to the COVID-19 pandemic, the details thereof including targets achieved till now?

Arrangement for teaching of Hindi language

1643 # **Shri Harnath Singh Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has prescribed any arrangement for teaching of Hindi language in the new education policy;
- (b) if so, the details thereof;
- (c) whether Government has contemplated on making Hindi language education compulsory up to class X in the schools owned/funded by the Central Government in the new education system; and
- (d) if not, whether a plan can be laid down in this regard?

Proposal to promote regional languages

1644 **Shri Biplab Kumar Deb:**

Will the Minister of **Education** be pleased to state:

- (a) whether there is any proposal to promote regional languages under NEP especially Kokborok and Bangala; and
- (b) if so, details thereof?

Online Education Industry

1645 **Dr. K. Laxman:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has any plan under consideration to make different guidelines for online education in the country;
- (b) if so, the details thereof;
- (c) whether Government is aware of the damage, pedagogic and psychological, caused by prolonged online learning is likely to emerge over time;
- (d) whether Government is aware about the exponential growth of online education industry in the country; and
- (e) if so, the steps taken by Government for making the online education system transparent and in favour of the students?

Implementation of recommendation of 7th UGC Pay Commission

1646 Smt. Jebi Mather Hisham:

Will the Minister of **Education** be pleased to state:

- (a) names of the States which are yet to implement the recommendations contained in the 7th UGC Pay Commission of 2016;
- (b) the number of years upto which Central Government Grant is being provided to the States for implementing the recommendations of UGC Pay Commission;
- (c) how much amount has been given to Government of Kerala as Grant since 2016 till date; and
- (d) whether there is any arrear amount in respect of Central Government Grants to be given to Government of Kerala, if so, the details of arrear amount?

Militant outfits notified as terrorist organizations under UAPA

1647 Shri Sushil Kumar Modi:

Will the Minister of **Home Affairs** be pleased to state:

- (a) details of militant outfits that have been notified as terrorist organizations under Unlawful Activities Prevention Act (UAPA) in 2023, so far;
- (b) the grounds on the basis of which the notifications were issued;
- (c) details and number of illicit and terrorist activities conducted by these outfits in the State of Punjab and UT of Jammu and Kashmir in the last five years; and
- (d) total number of terrorists and terrorist organizations notified under different schedules of the UAPA, as of February 2023?

Plan to impart training to differently-abled persons

1648 Shri Naranbhai J. Rathwa:

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) whether Government has any plan to impart training to differently-abled persons in villages and rural areas;
- (b) if so, the details thereof; and
- (c) the details of training provided to differently-abled persons in the tribal areas of Gujarat?

Services of CISF to private sector

1649 # Shri Jugalsinh Lokhandwala:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether CISF lends its services to the private sector thereby generating any revenue for Government; and
- (b) if so, the details of the revenue generated by CISF during the last three years?

Implementation of Nirbhaya project including ERSS

1650 Smt. Sangeeta Yadav:

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of projects launched under the Nirbhaya project by the Ministry in last five years;
- (b) funds allocated for the Nirbhaya project in the budget allocated to Ministry in last five years;

- (c) the number of States/UTs that have launched Emergency Response Support System (ERSS) under the project till date;
- (d) the States that are yet to launch Emergency Response Support System till date along with the explanation therefor; and
- (e) the number of calls handled since launch of ERSS?

Status of prisons in the country

1651 **Shri Parimal Nathwani:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that majority of the prisons in the country are overcrowded;
- (b) the State-wise capacity of the prisons in the country along with the number of inmates therein currently; and
- (c) what steps are taken/being taken by Government to solve the problem?

Recommendation of Justice R.S. Sarkaria Commission on Governors

1652 **Dr. John Brittas:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government will consider the proposal given in Justice R.S. Sarkaria Commission Report that the Governors should be appointed after consultation with the Chief Minister of the Respective States; and
- (b) whether Government will amend Article 155 of the Constitution of India so as to incorporate the above suggestion of the Sarkaria Commission?

Retrenchment of Employees in Lakshadweep

1653 **Dr. John Brittas:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that thousands of employees, regular and/or contractual basis, have been retrenched from various departments, etc. under the UT Administration of Lakshadweep during the last three years;
- (b) if so, number and details of native employees so retrenched /terminated from services / declined to get renewed the contract service during the last three years; and
- (c) year-wise, category-wise and department-wise details thereof?

Cancellation of licences of NGOs

1654 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has restored licences of Non-Governmental Organizations (NGOs) under the Foreign Contribution Regulation Act (FCRA);
- (b) if so, the details thereof;
- (c) whether Government has cancelled licences of NGOs which failed to comply with revised guidelines;
- (d) if so, the details thereof along with the details of the activities they were engaged in; and
- (e) the number of NGOs whose licences were cancelled during the last five years?

Tendency of suicides in Central Security Forces

1655 Dr. Sonal Mansingh:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government noticed that the tendency of suicides in our Central security forces has drastically increased;
- (b) if so, the details of such incidents in our security forces in last three years, force-wise;
- (c) whether Government conducted any thorough study on the reasons for such incidents;
- (d) if so, the details thereof and the findings; and
- (e) the steps taken to avoid such incidents in the future?

Mental health assistance in shelter homes

1656 Dr. Santanu Sen:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of shelter homes for women and children which currently offering mental health counselling in the country, State-wise;
- (b) whether there exists any monitoring protocol to ensure mental health counselling is provided in all shelter homes;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether Government plans to offer mental health counselling in all shelter homes, if so, the details thereof and if not, the reasons therefor?

Cases under NDPS Act

1657 Prof. Manoj Kumar Jha:

Will the Minister of **Home Affairs** be pleased to state:

- (a) total number of arrests made under the NDPS Act, 1985 from 1st January 2022 till 31st December 2022 details thereof, State-wise;
- (b) total number of persons sent to judicial custody under the NDPS Act, 1985 from 1st January 2022 till 31st December 2022, State-wise and gender-wise; and
- (c) total number of convictions made under the NDPS Act, 1985 from 1st January 2022 till 31st December 2022, State-wise and gender-wise?

Norms of NDRF

1658 Dr. Anil Sukhdeorao Bonde:

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of the norms of the National Disaster Response Force (NDRF) currently functioning;
- (b) whether Government plans to change its norms;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Rising proportion of undertrials among prisoners

1659 Shri Jose K. Mani:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has the data regarding the number of prisoners lodged in various prisons across the country;
- (b) if so, the State-wise details thereof;

- (c) whether Government has the details regarding the share of undertrials among Indian prisoners across the country;
- (d) if so, the State-wise details thereof;
- (e) whether Government has any plans/proposals to reduce the proportion of undertrials among Indian prisoners across the country by taking into account Supreme Court directions in this regard; and
- (f) if so, the details of the action taken in this regard?

Implementation of Model Prison Manual

1660 **Shri Narayana Koragappa:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether it is a fact that Model Prison Manual (MPM) was prepared in 2016 and sent to all States and UTs for its adoption;
- (b) if so, what are the reasons that only 10 States have adopted MPM;
- (c) efforts being made by the Ministry to convince other States to adopt and implement the same;
- (d) whether it is also a fact that Government has approved a project for modernization of prisons in the country; and
- (e) if so, details thereof, with particular reference to Karnataka?

School education levels as assessed by the National Achievement surveys

1661 **Shri Digvijaya Singh:**

Will the Minister of **Education** be pleased to state:

- (a) details regarding the school education levels during the last five years, as assessed by the National Achievement surveys, Year-wise;
- (b) whether it is a fact that the average performance came down from about 54 per cent to 47 per cent between 2017 and 2021;
- (c) if so, the reasons therefor;
- (d) whether Government plans to take any steps to improve the education levels in schools that have been closed for more than 500 days , post-pandemic;
- (e) if so, details thereof and if not, reasons therefor; and
- (f) steps taken by Government to aid remote school education during the pandemic?

Foreign funds received by NGOs

1662 # **Shri Satish Chandra Dubey:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the details of the foreign funds received by Non-Governmental Organizations (NGOs) during each year since 2019, the State/UT-wise details thereof;
- (b) the number of NGOs which have or have not provided information about their annual accounts in compliance with the norms prescribed under the law;
- (c) whether Government has received a large number of complaints regarding the use of foreign funds by the NGOs; and
- (d) if so, the details thereof and the NGO-wise and State-wise details of the action taken against these NGOs?

Changes in Procedural Laws/Act

1663 **Dr. Ashok Bajpai:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether any proposal to amend the Code of Civil Procedure, Code of Criminal Procedure and Evidence Act is pending consideration of Government;
- (b) if so, the details thereof;
- (c) reasons for such changes in the above laws; and
- (d) by what time, Government proposes to bring such changes in the above laws?

Status of Gold Scam in Kerala

1664 **Shri Prakash Javadekar:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether any central agency is probing the Gold Scam in Kerala in which there are allegation against politicians of Kerala;
- (b) if so, please give details thereof; and
- (c) what is the present status of the case?

Status of State Disaster Mitigation Fund

1665 **Smt. Sulata Deo:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the list of all States/UTs that have applied for the release of the State Disaster Mitigation Fund (SDMF);
- (b) whether all the requests for SDMF have been processed and whether the funds have been released accordingly, if so, details thereof and if not, reasons therefor;
- (c) whether the allocated share of Centre's contribution of ₹ 337 crore has been released to Odisha State, considering the extremely disaster-prone State and vitality of SDMF to the State;
- (d) if so, details thereof and if not, reasons therefor; and
- (e) whether there is any a criterion to approve a State's appeal for release of SDMF, if so, the details thereof?

Pradhan Mantri Poshan Shakti Nirman Yojana

1666 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Education** be pleased to state:

- (a) the details of the means of the Pradhan Mantri Poshan Shakti Nirman Yojana and the objectives, eligibility etc. of the Saksham Anganwadi and Poshan 2.0;
- (b) the method of the participation of the Central and State Governments in the said schemes, the details thereof; and
- (c) the details of the likely targets set for the above schemes?

Reduced budgetary allocations for education and skill development of minorities

1667 **Shri Mallikarjun Kharge:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether it is a fact that Government has drastically cut budgetary allocations for schemes related to education, skill development and livelihood of minorities;
- (b) if so, the details thereof;

- (c) details of the number of beneficiaries of such schemes in the last five years, year-wise; and
- (d) what are the reasons for such drastic cuts in the budgetary allocations for schemes relating to education, skill development and livelihood?

Pradhan Mantri Jan Vikas Karyakram

1668 **Shri Mohammed Nadimul Haque:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) whether Government acknowledges the severe cut down in Pradhan Mantri Jan Vikas Karyakram (PMJVK) fund allocation;
- (b) if so, details thereof and reasons therefor;
- (c) the action plan of Government to cover the larger geographical area that it aimed to cover before the cut down in the funding;
- (d) the details of steps taken by Government to address the difficulty in implementation of the scheme because of fund crunch; and
- (e) the current progress of PMJVK in the State of West Bengal?

Drop out rates of minority children

1669 **Shri K.R. Suresh Reddy:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) what steps are being taken by Government to reduce the high drop-out rates of minority children;
- (b) whether it is a fact that one of the reasons for the high drop-out rates of minority girls is early marriage;
- (c) if so, whether Government has a policy, or is it planning to execute a policy to overcome this issue; and
- (d) if so, the details thereof and if not, the reasons therefor?

Output of RGSA

1670 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) panchayat-wise, district-wise and State-wise expense details for the Rashtriya Gram Swaraj Abhiyan (RGSA) for last five years;
- (b) details of the projects;
- (c) steps taken by Government under the scheme, panchayat-wise, district-wise and State-wise for last five years;
- (d) whether any new panchayat has been formed under this scheme; and
- (e) if so, total number of panchayats before the scheme and after the scheme and details of the functioning of new panchayats?

Non-release of funds under RGSA

1671 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether it is a fact that under the RGSA Scheme, the States with Special Category Status are awarded funds with 90% of the central component and 10% of the State component, reason for non-inclusion of State of Andhra Pradesh for granting Special Category Status yet, despite innumerable promises and requests;

- (b) whether Government has not released funds/sanctioned amounts for three fiscal years for the UTs where 100% share for the scheme is to be contributed by Central Government; and
 (c) if so, measures taken by Government to resort to deal with the pressing concern of 'non-release' of funds?

RGSA in Punjab

1672 **Shri Raghav Chadha:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) allocations made to the State of Punjab under Rashtriya Gram Swaraj Abhiyan (RGSA) since 2018 till date;
 (b) details of projects/activities undertaken in the State of Punjab under the scheme; and
 (c) whether an impact assessment of the scheme has been carried out, if so, the details thereof?

Reservation in Panchayati Raj institutions for Women

1673 **Shri Masthan Rao Beeda:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) State-wise percentage of Panchayati Raj seats reserved for women that are vacant in States with 50% reservation for women for the fiscal years 2019-20, 2020-21, and 2021-22;
 (b) number of elected women representatives in Panchayati Raj in Andhra Pradesh in the following years 2019-2020, 2020-2021, 2021-2022;
 (c) whether there has been dip in the number of elected women representatives in PRIs post-covid;
 (d) if so, State-wise details thereof;
 (e) whether Government has taken any step apart from 1/3 reservation of seats to improve participation of women in PRIs and to address issue of token representation; and
 (f) if so, details thereof, if not, reasons therefor?

People's Plan Campaign

1674 **Shri Sandosh Kumar P:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) whether the Ministry is promoting People's Plan and participatory resource mapping in all the states in the country;
 (b) if, so, the details thereof;
 (c) if not, reasons therefor; and
 (d) the States/ UTs which have already implemented the Peoples' Plan and participatory resources mapping in Panchayats and Municipalities?

Progress work of widening of NH-17/66 in Goa

1675 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the progress of widening of NH 17/66, from Navelim-Dramapur bridge from chainage 38/000(new chainage 556) to 39/500(new chainage 557/500) passing through Dramapur Village Panchayat in Salcete-Goa;
 (b) whether Government is aware of heavy traffic at 'T' junction connecting the villages of

Dramapur, Sarzora and Gudi-Paroda Village Panchayats in Salcete – Goa; and
(c) if so, whether a proper underpass is planned on the 'T' junction in order to avoid fatal accidents at the 'T' junction of Dramapur, Salcete -Goa?

Concern on construction/widening of NH 17/66

1676 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Ministry has received representations from Village Panchayat of Chinchinim, Action Committee for widening NH 17/66, Dandevado, Chinchinim, Committee appointed by Government of Goa regarding the bypass road at Dandevado, Chinchinim, Salcete-Goa between chainage 557.500 to 560.000;
- (b) details of alternatives alignments from chainage of 557.500 to 560.000 for widening NH 17/66 within the jurisdiction of Village Panchayat Chinchinim, Salcete-Goa; and
- (c) whether Government is aware that the existing National Highway is passing through highly congested villages with residential and commercial houses abutting on both sides of the proposed road having five major cross junctions leading to heavy traffic and accidents?

Multi-pronged strategy to address the issue of road safety

1677 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of the number of people who died/injured in road accidents including those caused by potholes and other improper roads, in the last five years, State-wise;
- (b) whether Government proposes to change the road features such as sharp curves, potholes and steep grades tend to be accident;
- (c) whether any signage is proposed to prompt alertness to navigate through such roads;
- (d) whether Government has formulated a multi-pronged strategy to address the issue of road safety; and
- (e) if so, the details thereof, implementation status, results yielded till now?

Continuous construction on NH- 44 between Delhi-Ambala

1678 **Shri Kartikeya Sharma:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the reasons for continuous construction work on Delhi-Ambala highway despite it being a part of the country's longest National Highway-44;
- (b) the number of road accidents occurred and the citizens died due to the continuous construction work on this National Highway between Delhi and Ambala during the last three years, the year-wise details thereof;
- (c) the efforts being made by Government to complete this work between Delhi and Ambala at the earliest, details thereof; and
- (d) by when this work is likely to be completed?

National highway projects in Gujarat and Andhra Pradesh

1679 **Shri Parimal Nathwani:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) details about the national highway projects completed/under construction in the States of Andhra Pradesh and Gujarat over the last three years, including total length and costing

for each such project; and

(b) details about the new National Highway projects (including investments planned) approved/sanctioned for the States of Andhra Pradesh and Gujarat for the next 3 to 5 years?

Low representation of women as scientists and engineers

1680 **Shri Sanjay Singh:**

Will the Minister of **Education** be pleased to state:

(a) whether the representation of women as scientists and engineers is considerably low despite a high percentage of female students in STEM;

(b) if so, the reasons therefor;

(c) the steps taken by the Ministry to establish the National Research Foundation;

(d) the steps taken by the National Research Foundation to promote STEM education in the country; and

(e) the year-wise number of women beneficiaries under the National Apprenticeship Training Scheme (NATS) from 2019-2022?

Crimes Against Women

1681 **Dr. Fauzia Khan:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of cases of crime against women filed in various courts during each of the last five years and the current year State-wise/union territory-wise;

(b) the number of cases in which decisions/judgments have been pronounced by the courts and the number of cases still pending during the said period, State-wise; and

(c) the steps taken by Government to clear all the pending cases?

Abolition of Toll Plaza

1682 **Dr. Sonal Mansingh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) whether Government has announced date of removal of toll plazas in a stipulated time;

(b) if so, the details thereof;

(c) the expected schedule of removal of Toll Plaza; and

(d) the details of toll plazas still collecting toll tax even after completing their tenures?

Provisions for transhumance of animals on National Highways etc.

1683 **Shri Gulam Ali:**

Will the Minister of **Road Transport and Highways** be pleased to state:

(a) the provisions available on National Highways, State Highways and district Roads for transhumance of animals by tribal communities and others in the country;

(b) if not, whether Government of India proposes to make a separate lane for transhumance of such animals; and

(c) number of deaths of humans and animals occurred during transhumance of animals during last five years, details thereof?

Accidents on National Highways

1684 Shri Rajeev Shukla:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) total number of accidents on National Highways during the last three years and the current year;
- (b) total number of people who have lost their lives in the accidents on National Highways;
- (c) whether Government has conducted any study to identify the black spots on National Highways to prevent road accidents at those spots;
- (d) if so, the details thereof, including the total number of black spots identified, NH-wise and State-wise, including in the State of Chhattisgarh and action taken / proposed to rectify those spots; and
- (e) timeline for completion of the above works?

Good Samaritan Scheme

1685 # Smt. Geeta alias Chandrababha:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the objective of Good Samaritan Scheme;
- (b) whether monetary reward is given to the person who helps under this scheme;
- (c) if so, the total amount that is provided;
- (d) whether it is a fact that many States have not yet implemented this scheme; and
- (e) if so, the details of the States which have not implemented this scheme?

CRIF fund for development of road in Maharashtra

1686 Shri Dhananjay Bhimrao Mahadik:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;
- (b) if so, the details of such funds provided and utilised by Maharashtra for the purpose during the last three years and the current year;
- (c) the details of road development projects taken up in Maharashtra under CRIF during the said period and the time by which these projects are likely to be completed; and
- (d) the measures taken by Government to increase the road infrastructure in Maharashtra?

Status of Chennai-Salem Greenfield 8 Lane Corridor

1687 Dr. Anbumani Ramadoss:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Union Government has received environment clearances/permissions from Competent Authority under the environment/forest laws for the DPR of 277.3km long Chennai-Salem Greenfield 8 Lane Corridor under Bharatmala Pariyojana;
- (b) if so, the details thereof; and
- (c) whether the Union Government has received any objections to the above said project from the State Government of Tamil Nadu?

National Highway to Araku Valley from Visakhapatnam and other districts in Andhra Pradesh

1688 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) present National Highway stretches connecting Visakhapatnam to Araku Valley in Andhra Pradesh;
- (b) proposed National Highway or expansion of existing highway connecting Visakhapatnam to Araku via Sringavarapukota, details like suggested alignment or route, status of Detailed Project Report (DPR), reasons for delay in sanction etc.;
- (c) cost, status and target date of completion of different stretches of World Bank funded green highway corridor project from near Rajahmundry to Araku valley;
- (d) whether Government of Andhra Pradesh has proposed to construct a National Highway in Eastern Ghats Corridor connecting Araku valley with Icchapuram in Srikakulam; and
- (e) if so, details thereof?

Intelligent Traffic Management System

1689 **Shri Sushil Kumar Gupta:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) details of the cities under the Smart Cities Mission where Intelligent Traffic Management System (ITMS) has been created and the amount spent thereon along with date of their becoming functional;
- (b) whether the Ministry has any data about total traffic violation captured by ITMS under Smart City Mission, city-wise and year-wise; and
- (c) if so, number of e-challans generated along with total amount of challan imposed and realized?

Exploring eco-friendly materials for road construction

1690 **Shri Narain Dass Gupta:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Ministry is exploring eco-friendly materials for construction, design alternatives like 'green bridges' and other such innovations to improve country's roads;
- (b) if so, details thereof; and
- (c) if not, the reasons therefor?

Progress of Coastal Highway in Odisha

1691 **Dr. Sasmit Patra:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the present status of the Coastal Highway in Odisha;
- (b) by when the work is expected to commence and completed;
- (c) total expected expenditure for the same;
- (d) reasons for delay in commencing the work; and
- (e) details of its project report?

CRIF for road development in Uttar Pradesh

1692 # **Shri Mithlesh Kumar:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether financial assistance is provided to each district of Uttar Pradesh under the Central Road and Infrastructure Fund (CRIF);
- (b) if so, the details thereof; and
- (c) the targets set for the development and maintenance of roads in the State for the next three years?

Financial assistance on construction of Green Highways Corridor

1693 # **Ms. Indu Bala Goswami:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government of India and the World Bank have signed an agreement for the construction of Green Highway Corridor;
- (b) if so, the amount that would be provided by the World Bank for this project; and
- (c) whether this project will increase the efficiency of the Ministry and the ability to bring Green technologies into the mainstream?

Expansion of NH in Mizoram

1694 **Shri K. Vanlalvena:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has declared any new National Highway in the State of Mizoram, if so, provide name and lanes of the road so declared; and
- (b) whether Government has any plan to construct Double-lane road from Bairabi to Mamit, Mizoram, if so, details thereof?

New highway projects in Gujarat

1695 # **Shri Narhari Amin:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) total number of new National Highways sanctioned in Gujarat during last five years;
- (b) the number of the National Highways out of above where construction work has started and the targeted time-schedule of completion of work; and
- (c) whether any special plan has been formulated to provide new employment opportunities along these highways?

Delayed road projects

1696 # **Shri Rajmani Patel:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that road transport and highways sector has the highest number of delayed projects;
- (b) if so, complete details of the delayed projects, project-wise; and
- (c) whether the original cost of road projects have been increased manifold and if so, details thereof with anticipated cost of these projects?

Widening of East Coast in Tamil Nadu

1697 **Shri Vaiko:**

Shri M. Shanmugam:

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether there is any proposal to make East Coast Road (ECR) from Kalpakkam to

- Kanyakumari four-lane, with divider and grade separators to make it hassle-free;
- (b) if so, the details thereof;
- (c) the progress of widening of ECR in Mamallapuram to Cuddalore sector into four-lane with hassle-free traffic; and
- (d) the total cost involved and the budget allocation made for the widening of ECR project?

Green Highway Mission

1698 **Shri Iranna Kadadi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the progress made by the National Green Highway Mission, how many trees have been planted till date since the start of the scheme;
- (b) total funds utilised for the purpose of greening the Highways;
- (c) total jobs created by the National Green Highway Mission (NGHM); and
- (d) whether the Ministry plans to extend the scheme to all national Highways, if so, the details thereof?

Promotion of Electric vehicles

1699 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government proposes to introduce a new system to check pollution caused by motor vehicles, if so, the details thereof;
- (b) whether Government proposes to phase out the use of diesel vehicles, if so, the details thereof and the action taken in this regard; and
- (c) whether Government proposes to promote the use of electric vehicles to reduce air pollution, if so, the details thereof along with the incentives given to meet the objective?

Unspent balance of rural development fund

1700 **Shri Sanjeev Arora:**

Will the Minister of **Rural Development** be pleased to state:

- (a) how much is the unspent balance of rural development fund from centre to Punjab; and
- (b) by when this balance amount will be disbursed?

Financial assistance to States under MGNREG scheme

1701 **Dr. C.M. Ramesh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of financial assistance provided to States under MGNREG scheme during the last three years and criteria for granting such assistance, details thereof;
- (b) whether there is monitoring mechanism in the Ministry to check that the financial assistance provided under the MGNREG scheme is actually utilised for the same, details thereof; and
- (c) the amount pending to different States under the MGNREG scheme for the last three years, details thereof?

Payment of dues under MGNREGS

1702 **Dr. V. Sivadasan:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the number of MGNREGS work days completed, the amount of fund allocation for the scheme and the amount of fund released for the scheme, details thereof for last five years, State-wise, year-wise;
- (b) the list of works permitted under MGNREGS;
- (c) the due amount to be distributed to the States, details thereof, State-wise; and
- (d) by when Government intends to complete the payment of the due amount?

Steps to promote PMAY-G

1703 # **Dr. Sumer Singh Solanki:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government is planning to promote the Pradhan Mantri Awaas Yojana(Gramin); and
- (b) whether Government is contemplating on increasing per unit area under this scheme, if so, the details thereof?

Status of Complaints under PMGSY

1704 **Dr. Santanu Sen:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether it is a fact that Government has received over 1,30,000 complaints registered under Pradhan Mantri Gram Sadak Yojana (PMGSY), if so, details thereof, State-wise;
- (b) number of resolved and pending complaints, year-wise and State-wise details thereof;
- (c) amount allocated and utilised to resolve complaints in past five years, year-wise and State-wise details;
- (d) details of funds allocated and utilized for new connectivity works and up-gradation of roads under PMGSY in the last five years, year-wise, State-wise; and
- (e) details of steps taken by Government to reduce rate of complaints under the PMGSY in last three years, year-wise, State-wise?

Biometric attendance for MGNREGA workers

1705 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has mandatory Bio Metric Attendance for MNREGA Job Card holders;
- (b) if so, reasons and details thereof;
- (c) whether there is pan-India protest against the introduction of biometric attendance by MNREGA job card holders;
- (d) if so, details thereof;
- (e) whether Government has entered into talks with MNREGA job card holders who are agitating against biometric attendance;
- (f) if so, details thereof; and
- (g) if not, the reasons therefor?

Funds released to States under MGNREGA

1706 **Shri Sant Balbir Singh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) how much payment is owed to the States by the Centre under MGNREGA;
- (b) how much budget was kept under this scheme last year and how much budget has

been kept under MGNREGA for the year 2023-24;

(c) reasons for not giving daily wages as per minimum wage under MGNREGA;

(d) whether there is a provision of three years MGNREGA allowance for maintenance of every two hundred plants; and

(e) unemployment allowance is being given in how many States so far, specifically to Punjab?

Jobs under MGNREG scheme

1707 Shri Kumar Ketkar:

Will the Minister of **Rural Development** be pleased to state:

(a) whether it is a fact that MGNREG scheme jobs increased as compared to the year 2015;

(b) if so, percentage increase in jobs and number of jobs; and

(c) What are the reasons for increase in MNREGA jobs?

Aadhaar based Payment System for MGNREGA

1708 Shri Mallikarjun Kharge:

Will the Minister of **Rural Development** be pleased to state:

(a) whether it is a fact that Aadhaar based Payment System (ABPS) has been made mandatory for MGNREGA payments;

(b) details of the number of workers compliant and non-compliant with ABPS, State-wise;

(c) details of the number of workers denied wages due to non-compliance with ABPS, State-wise;

(d) reasons for making ABPS mandatory for MGNREGA payments;

(e) whether Government has taken into consideration the problems arising out of ABPS; and

(f) if so, the details thereof?

Dues of Andhra Pradesh under MGNREGA

1709 Shri Prabhakar Reddy Vemireddy:

Will the Minister of **Rural Development** be pleased to state:

(a) whether it is a fact that Government has to pay ₹ 700 crores to Andhra Pradesh under material component of MGNREGA;

(b) if so, details of dues and other dues to be paid to Andhra Pradesh as of 1st March, 2023;

(c) whether non-clearance of dues will impact implementation of MGNREGA in the State; and

(d) if so, by when Ministry is going to clear material and wage dues, if any, to Andhra Pradesh forthwith?

App-based attendance system under MGNREGA

1710 Shri Binoy Viswam:

Will the Minister of **Rural Development** be pleased to state:

(a) details of the testing and quality certification carried out, if any, before launching the National Mobile Monitoring Software (NMMS) App;

(b) details of the Gram Panchayats which have and have not reported usage of the NMMS app as on date, State-wise;

- (c) gender-wise details of the number of MGNREGA workers who have registered with NMMS as on date; and
- (d) details of the number of registered devices which have been used to record attendance with NMMS as of date?

Difficulties under ABPS & NMMS

1711 **Shri Jawhar Sircar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the Ministry's circular dated 30 January, 2023 about mandatory payments through Aadhaar Based payment System (ABPS) mean that the present "account-based" payment option available is discontinued;
- (b) whether the Ministry is aware that as per its own data (MIS Report 1.1.9), only 43% of MGNREGA workers and 64% of active MGNREGA workers are "eligible for ABPS";
- (c) if ABPS payments are compulsory then how are other workers to be paid; and
- (d) whether it is a fact that by insisting on National Mobile Monitoring System (NMMS) App, most workers have lost wages owing to technical glitches in the app and non-availability of smartphones?

Constraints faced by States in implementation of PMAY-G

1712 **Shri Digvijaya Singh:**

Dr. Amee Yajnik:

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has consulted States on constraints faced by them in the implementation of Pradhan Mantri Awaas Yojana-Gramin (PMAY-G);
- (b) if so, details thereof and if not, reasons therefor;
- (c) the details of methodology adopted for rates of penalty to be deducted from the administrative fund for PMAY-G in case of delays in implementation by State Governments;
- (d) the details of penalty imposed from the fund mentioned in part (c) above for the month of October 2022, State-wise; and
- (e) the details of progress of Rural Mason Training (RMT) programme to increase availability of trained masons for expeditious construction work under PMAY-G, State-wise?

PMGSY status in Karnataka

1713 **Shri Narayana Koragappa:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether it is a fact that 800 rural roads with total length of 52,400 kms have been sanctioned under PMGSY-III in the State of Karnataka;
- (b) if so, details thereof, district-wise;
- (c) whether it is also a fact that only 100 rural roads and 3600 kms of road length has been completed as of July 2022; and
- (d) reasons for delay and efforts being made to complete roads as early as possible?

Progress of MGNREGA

1714 **Dr. Amar Patnaik:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the year-wise and State-wise details of the amount sanctioned against the number of man days under MGNREGA for last five years;

(b) whether Government is aware that as per latest CMIE data, the Rural unemployment stands to over 7.5 per cent;

(c) in the wake of rising unemployment, explain the reasons for the reduction in budgetary allocation for MGNREGS by 33 per cent from previous year Revised Estimates(RE); and

(d) the details of other measures taken by the Ministry to alleviate rural distress post COVID, in the last year?

Merger of DRDA with Zila Parishad

1715 # **Shri Naresh Bansal:**

Will the Minister of **Rural Development** be pleased to state:

(a) whether any policy has been prepared for the merger of District Rural Development Agencies (DRDA) with Zila Parishads in order to strengthen the Panchayati Raj;

(b) if so, the details thereof along with the purposes it is supposed to fulfil;

(c) whether the policy also envisages the proposal to absorb the employees of DRDA in Zila Parishads; and

(d) the number of States where DRDA have been merged with Zila Parishads?

Evaluation of Saansad Aadarsh Gram Yojana

1716 **Shri Rakesh Sinha:**

Will the Minister of **Rural Development** be pleased to state:

(a) whether Saansad Aadarsh Gram Yojana is intended to vitalise the development of villages, if so, the number of villages that have been developed under this scheme since 2019-22;

(b) whether there is any Apex Committee to evaluate the scheme;

(c) if so, details of Members and what is its recent assessment; and

(d) whether Government will form a Committee to give a report on the scheme and to make it more effective?

Objectives of Mission Antyodaya Survey

1717 **Smt. Shanta Chhetri:**

Will the Minister of **Rural Development** be pleased to state:

(a) purpose, aims and objectives of Mission Antyodaya Survey;

(b) funds allotted for the survey and time by which the entire survey will be concluded;

(c) whether West Bengal will benefit in any way from the Mission Antyodaya Survey; and

(d) if so, the details thereof and if not, the reasons therefor?

Adarsh Grams developed under SAGY

1718 **Shri Vivek K. Tankha:**

Will the Minister of **Rural Development** be pleased to state:

(a) the number of Adarsh Grams developed under Saansad Adarsh Gram Yojana (SAGY) during last five years, State-wise details thereof; and

(b) whether there is any Adarsh Gram which meets all the stated objectives under the scheme, if so, the details thereof?

Skilled workforce in pharmaceutical industries

1719 **Shri B. Parthasaradhi Reddy:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether any programmes are being implemented to create industry fit skilled workforce for the pharmaceutical sector; and
- (b) if so, the details thereof and if not, the reasons therefor?

Increasing the efficiency of girls in the field of skill development

1720 **Shri Kartikeya Sharma:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the programs being run by Government to increase the skill potential of girls in the field of skill development;
- (b) the number of girls who have received skill development training during the last three years in the country including Haryana under these programs, the district-wise details thereof; and
- (c) the number of girls trained in these programs who have been successful in getting employment in the country including Haryana during the last three years, details thereof?

Extension centres of NIESBUD

1721 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether it is a fact that the National Institute for Entrepreneurship & Small Business Development (NIESBUD) opened its extension centres in National Skill Training Institutes (NSTIs) across the country to promote entrepreneurship; and
- (b) the State-wise details of such extension centres and whether there are any NIESBUD Extension Centres in the State of Andhra Pradesh, if so, the details thereof and if not, the reasons therefor?

Training of youth under PMKVY

1722 # **Shri Sandeep Kumar Pathak:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government had set a target of training one crore youth by 2020 under Pradhan Mantri Kaushal Vikas Yojana (PMKVY), if so, whether the target has been achieved;
- (b) the number of youth trained under this scheme during the last five years, the number of youth out of these who have bagged jobs, year-wise and State-wise details thereof;
- (c) the State-wise details of centres providing entrepreneurship training under said scheme, the number of such centres opened during the last five years; and
- (d) the number of youth who have received loans for employment after training, the State-wise and year-wise details of total loan amount?

Vocational training scheme for youth

1723 **Shri Rajeev Shukla:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Government has introduced any vocational training scheme especially for the youth in the country especially in naxal affected areas of Chhattisgarh;

- (b) if so, the details thereof, State-wise/Region-wise; and
- (c) the details of the naxal affected areas which have been covered under the said scheme, State-wise?

Funds allocated for State of Jharkhand

1724 # Shri Deepak Prakash:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) quantum of funds released under various schemes of the Ministry for Jharkhand; and
- (b) portion of the funds out of the total funds released under the respective schemes utilized in the implementation of the schemes?

Skill Development Index

1725 Shri V. Vijayasai Reddy:

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether Ministry is contemplating on developing a Skill Development Index (SDI);
- (b) if so, the details thereof;
- (c) to what extent SDI helps in fine-tuning skill programmes, monitoring, fill skill gaps, etc.,;
- (d) what are the global benchmarks in skill development and whether Ministry has studied those benchmarks;
- (e) whether it is a fact that Organisation for Economic Co-operation and Development (OECD) has developed World Indicators of Skills for Employment (WISE); and
- (f) if so, details thereof and how Ministry is planning to emulate them for India?

Constitution of Commission to study SC Status to Dalit Christians

1726 Shri M. Shanmugam:

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government has constituted a Commission to study the possibility of according SC status to Dalit Christians and Muslims;
- (b) if so, the details thereof with the terms of reference (ToR);
- (c) whether it is a fact that even after lapse of 3 months, the 3-member Commission is handicapped with no office space, secretarial staff and full-fledged budget;
- (d) whether Government would provide adequate office space, full-fledged staff and funds to enable the Commission to start functioning effectively and in a time bound manner; and
- (e) if so, by when and details thereof?

Extension of benefits to Persons with Disabilities (PwDs) in National Institutes

1727 Shri Jaggesh:

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government proposes to waive off the full course, fee for Persons with Disabilities (PwDs) in various courses registration, diagnostic and medical treatment at National Institutes (NIs) and associated Composite Regional Centres (CRCs);
- (b) whether these benefits will also be extended to those who have disability certificates and enrolled on Unique Disability ID (UDID) portal, irrespective of the percentage of disability;
- (c) if so, details of the proposal and the estimated number of beneficiaries to be covered;
- (d) number of PwDs in country, State-wise; and
- (e) details of benefits to be extended to eligible candidate and time frame for its

implementation?

Standard model of services for senior citizens

1728 **Shri Jaggesh:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government is aware of the facts that, pushing through changes to the 'Maintenance and Welfare of Parents and Social Welfare (Amendment) Bill' may lead to unnecessary litigation within the family which may harm the social fabric and family unit;
- (b) whether Government in consultation with State Governments proposes to formulate a standard model of services to be provided to the senior citizens and a mechanism to implement them; and
- (c) if so, the details thereof?

Appointments on key posts in NCBC

1729 **Dr. Anbumani Ramadoss:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the Union Government is aware that National Commission for Backward classes (NCBC) is functioning without Vice-Chairperson and Members for nearly a year;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the Union Government will complete the appointment to the existing vacancies in the above said constitutional body; and
- (d) if so, the details thereof?

Deletion of 26 Backward Castes of North Telangana from State List of Telangana

1730 **Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government is aware that 26 Backward Castes including Turpu Kapu, Koppula Velama, Gawara, Kalinga, Setti balijas mainly from North Andhra region who enjoyed Backward Class (BC) reservation benefits in the United Andhra Pradesh before 2014 have been removed from the State list of BCs by the Government of Telangana;
- (b) if so, details thereof including names of such Backward Castes and reasons for eliminating them from the State list; and
- (c) the Constitutional provisions regarding addition and deletion of any caste in the State List for reservation in state educational institutions and jobs and Central List of OBCs?

Facilities to Disabled Persons

1731 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether initiatives are being taken to persuade companies making sure that when disabled people (PwD) joins a job, they have all the tools which they need in order to do their best work;
- (b) if so, what are the details in this regard; and
- (c) if not, whether Government will give a serious consideration to this aspect?

Survey of Bagdi, Lohar and Banjara nomadic tribes

1732 # **Shri Narain Dass Gupta:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that there are nomadic Bagdi, Lohar and Banjara families in different parts of the country who reside by the roadside and earn their living;
- (b) if so, whether Government provides basic facilities related to their living, livelihood, education and health; and
- (c) if not, whether Government would consider conducting a comprehensive survey of these nomadic families spread across the country?

National Policy on senior citizen

1733 **Shri Naranbhai J. Rathwa:**

Shri Rajmani Patel:

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that Government has in place a National Policy on older persons/senior citizens/super senior citizens;
- (b) if so, the salient features of the policy;
- (c) whether it is a fact that as compared to USA, UK, Canada, Australia and Singapore, there are hardly any benefits being given to Senior Persons in India; and
- (d) if so, details and reasons therefor and steps being taken to grant old age pension, free medical, free bus travel and metro travel throughout the country?

Grants-in-aid to NGOs for welfare of senior citizens

1734 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that Government is providing Grants-in-Aid to the voluntary organizations working for the welfare of senior citizens;
- (b) details of such Grants-in-Aid provided by Government during the last five years;
- (c) whether Government has received any complaints of mismanagement in respect of voluntary organizations working for senior citizens; and
- (d) if so, the State/Union Territory-wise details thereof?

Social Defence Scheme

1735 **Shri Abir Ranjan Biswas:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) number of training programs and capacity building programs organised under the Social Defence Scheme in the last three years, year-wise, State-wise, and district-wise for West Bengal;
- (b) details of fund allocated and utilized under the Social Defence Scheme in the last three years, year-wise, State-wise;
- (c) number of the beneficiaries of Social Defence Scheme, especially women, in the last three years, year-wise, State-wise; and
- (d) detail of the steps taken by Government to promote the Social Defence Scheme during the last three years, year-wise, State-wise?

Abolishing creamy layer in providing reservation for OBCs

1736 **Dr. Kanimozhi NVN Somu:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government has plans to abolish creamy layer in providing reservation for OBCs in both education and employment in Government and Public Sector Undertakings (PSUs);
- (b) if so, the details thereof and the effective steps taken by Government to ensure social justice for the people belonging to OBCs and BCs in the country;
- (c) the details of the total vacancies available under OBC/ BC category in Central Government, PSUs and allied bodies under Government; and
- (d) the steps taken by Government to uphold social justice in educational and employment opportunities?

Assistance to elderly under Atal Vayo Abhyuday Yojana

1737 **Shri Niranjan Bishi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the current status of scheme of creating a pool of trained caregivers for providing assistance to the elderly people under Atal Vayo Abhyuday Yojana, announced in April 2021;
- (b) how many caregivers have been trained till now;
- (c) how many elderly persons have received the benefits from this program;
- (d) the details of the number of Grants-in-Aid given to NGOs for the construction and maintenance of old age homes;
- (e) mechanism to monitor Old Age Homes to ensure compliance with the minimum standards set by the Ministry;
- (f) frequency of such monitoring being carried out; and
- (g) the details of findings of such monitoring exercise?

Scholarships for STs

1738 **Dr. V. Sivadasan:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) the details of the Pre-Matric scholarship, Post-Matric scholarship, National Scholarship, National Fellowship and National Overseas Scholarship available to students, teachers and researchers belonging to Scheduled Tribes(STs);
- (b) number of each scholarships and fellowships granted each year under each scheme during last five years, State-wise and year-wise details thereof; and
- (c) amount of money allocated and distributed for the scholarships during last five year, year-wise, State-wise details thereof?

Upliftment of Scheduled Tribes in tribal populated areas

1739 **Smt. Phulo Devi Netam:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) the details of ongoing schemes aimed at upliftment of Scheduled Tribe people in the country particularly in the Scheduled Tribes (STs) dominated areas in States; and
- (b) the details of financial allocations made to the States during the last five years and the manner in which the States have utilised the Central allocations during the period?

Welfare of Scheduled Tribes

1740 Smt. Phulo Devi Netam:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the details of the schemes being implemented regarding education, healthcare, economic empowerment and rehabilitation in Scheduled Tribes (STs) dominated areas of the country at present;
- (b) whether any proposal for the implementation of the schemes regarding education, healthcare, scholarship, hostels and setting up of schools is under consideration of Government; and (c) if so, the details thereof?

Status of Centre of Excellence (CoE) for sports

1741 Shri Sujeet Kumar:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether the Ministry is able to identify locations for establishing 15 Centre of Excellence (CoE) for sports in tribal majority districts with all related infrastructure i.e. buildings, equipment etc. including specialized state-of-the-art facilities for two identified sports (including one group sport and one individual sport) in each State/UT;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of amount sanctioned and released for establishing these 15 CoE; and
- (e) the timeline for establishing these 15 CoE?

ST Status to the Kamaria - Paharias community

1742 Shri Sujeet Kumar:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether the Kamaria - Paharias community is currently listed as PVTGs in the States of Chhattisgarh & Jharkhand;
- (b) whether the Ministry will consider the demand of granting the ST Status to the Kamaria - Paharias community of the tribal-dominated Nuapada district of Odisha; and
- (c) if so, the details thereof?

Welfare of Tribal children by States

1743 Dr. Sasmit Patra:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) State-wise comparative chart of the welfare measures undertaken by the different States for the Tribal Children in the country;
- (b) what are the various parameters based on which the welfare of these tribal children by States in the country are drawn; and
- (c) what are the views of Government on the steps being undertaken by States in this regard?

Recruitment of teachers in Eklavya Model Residential Schools

1744 Dr. L. Hanumanthaiah:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the number of teachers recruited every year in Eklavya Model Residential Schools (EMRSs) during last five years;

- (b) the reason for only 396 sanctioned EMRS compared to 452 approved schools; and
- (c) whether Government is aware of a Parliamentary Committee Report that stated that the population criteria used by the scheme is impractical, if so, the steps taken by Government in furtherance of the report?

Ekalavya Model Residential Schools

1745 **Ms. Sushmita Dev:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether it is a fact that 10 Ekalavya Model Residential Schools have been sanctioned in the state of Assam, and none are functional or completed;
- (b) the reasons for delay in setting up of these schools;
- (c) by when does Government plan to complete setting up of these schools; and
- (d) the details of the status of the establishment/construction of buildings/hostels for Ekalavya Model Residential Schools (EMRSs) in Assam and Tripura?

Promotion of Tribal Culture and New Artisans Products

1746 **Shri Aneel Prasad Hegde:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether National and State level festivals and Exhibition-cum-sales have been organized by TRIFED to promote and preserve their rich tribal cultural heritage and also to make the Tribal Artisans financially self-reliant; and
- (b) if so, the number of such festivals and Exhibition-cum-sale organized State-wise and year-wise during last five years?

Need for renewed classification of scheduled tribes

1747 **Shri Muzibulla Khan:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether Ministry/Department is considering any modification to the criteria laid down by the Lokur Committee in 1965 to categorize Scheduled Tribes; and
- (b) if so, the details thereof and if not the reasons therefor?

Simplification of the procedure for child adoption

1748 **Smt. Mamata Mohanta:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has simplified its policy/procedure pertaining to the adoption of children so as to facilitate the guardians/parents to adopt a child both in-country and inter-country adoption;
- (b) if so, the details thereof;
- (c) the various roles of Central Adoption Resource Authority - CARA for adoption of Indian Children; and
- (d) the number of orphan, abandoned and surrendered children who have been adopted during the last three years through CARA's associated/recognized adoption agencies?

PM-CARES for children scheme

1749 # **Smt. Geeta alias Chandrababha:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the PM-CARES for Children scheme is being run by Government to take care of the children orphaned during Corona;
- (b) if so, the number of children who have been provided assistance by Government so far under this scheme; and
- (c) the details of the assistance being provided by Government under this scheme, the details thereof?

Modernisation of Anganwadis

1750 Smt. P. T. Usha:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is intending to modernize and augment facilities of Anganwadis in the country keeping in view the enhanced role of Anganwadis in overall development of children, and, if so, the details thereof;
- (b) funds allocated by Central Government for the same in the last five years and current year;
- (c) whether Government has further received any representation from State Governments for enhancing the Central Government share of allocations towards construction of own buildings for Anganwadis in Government land; and
- (d) if so, the details thereof?

Integrated Child Protection Scheme

1751 Shri Prabhakar Reddy Vemireddy:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Ministry is implementing Centrally Sponsored Scheme called Integrated Child Protection Scheme (ICPS) in Andhra Pradesh (AP);
- (b) if so, aims and objectives of the scheme;
- (c) the reasons for not releasing funds to the above scheme in Andhra Pradesh since 2020-21; and
- (d) efforts being made to release sufficient funds to implement the above scheme in Andhra Pradesh?

Revamping of Anganwadi centres

1752 Smt. Vandana Chavan:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has undertaken any steps to revamp or redevelop or improve the infrastructure of Anganwadis in each of the States and Union Territories as required under New Education Policy 2020 and the Mission Saksham Anganwadi and Poshan 2.0;
- (b) if so, the number of Anganwadi centers that have been so revamped/ redeveloped/improved so far and the number of Anganwadi centers where the work is still under progress in each of the State and Union Territories; and
- (c) if not, the reasons therefor?

Downgrading of India in Global Hunger index

1753 Shri Jawhar Sircar:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government contradicts the findings and the parameters of the Global Hunger Index that downgraded India's rank from 101 to 107, does it claim that country poor

children are free from hunger and debilitating health conditions; and

(b) India's performance on each of the four components of the GH index, like prevalence of undernourishment, child stunting, child wasting, and child mortality?

Allocation of funds under POSHAN scheme to Maharashtra

1754 Shri Anil Desai:

Will the Minister of ***Women and Child Development*** be pleased to state:

(a) whether it is a fact that under the Prime Minister's Overarching Scheme for Holistic Nourishment (POSHAN) Government have allocated funds for Adolescent Girls and National Creche service to various States;

(b) if so, the main feature of the scheme and the share per centage of the Maharashtra during last two budgets; and

(c) the improvement achieved out of the expenditure during the last two years?

Nipun Bharat and the New Education Policy

1755 Shri Bikash Ranjan Bhattacharyya:

Will the Minister of ***Women and Child Development*** be pleased to state:

(a) whether there exists an Action plan that is being developed for convergence between Nipun Bharat and the New Education Policy; and

(b) if so, the details thereof?

Juvenile Justice Fund

1756 Smt. Priyanka Chaturvedi:

Will the Minister of ***Women and Child Development*** be pleased to state:

(a) the details of financial allocation to the Juvenile Justice Fund during last five years, year-wise;

(b) the details of expenditure of the Juvenile Justice Fund during last five years, year-wise; and

(c) the details of areas in which JJ Fund has been utilised?

Mahila Police Volunteers Scheme in the country

1757 Shri Sanjay Raut:

Will the Minister of ***Women and Child Development*** be pleased to state:

(a) whether Government has achieved objective for which Mahila Police Volunteers (MPV) Scheme was implemented and if so, details thereof;

(b) the amount released and expenditure incurred in this scheme during each of last three years and current year, State/UT-wise;

(c) the details of powers assigned to MPVs to check crime against women along with registration process and success rate after inclusion of such volunteers since implementation of scheme; and

(d) the measures taken by Government to create awareness and sensitisation among young women and adolescents about MPVs in country?

Rehabilitation of street children

1758 Shri Derek O' Brien:

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether any study to count the number of street children in the country has been done, if so, details of last five years, State-wise; and
 (b) the steps taken to rehabilitate them?

Reduction of fund under PM-POSHAN

1759 **Ms. Dola Sen:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the reason for the continued and consistent reduction of government funding to the PM-POSHAN scheme since 2017 and yet again in financial year 2023-24;
 (b) whether Government takes cognizance of the impact of the budgetary reduction on outcomes of parallel schemes such as Samagra Siksha Abhiyaan;
 (c) the action plan of Government to combat loss of learning and nutrition outcomes due to the above mentioned reduction;
 (d) if so, the details of implementation and timelines for the same; and
 (e) if not, the reasons therefor?

Swadhar Greh Yojana

1760 **Dr. Ashok Kumar Mittal:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the details of the funds allocated, released and spent on Swadhar Greh Yojana, since its launch;
 (b) the number of Swadhar Grehs set up under the scheme, district-wise detail of the same;
 (c) the number of beneficiaries of the scheme, State-wise details of the same; and
 (d) the number of NGOs and Self Help Groups that Government has collaborated with for the implementation of the scheme?

New Delhi
The 9th March, 2023
 18 Phalguna, 1944 (Saka)

P. C. Mody,
 Secretary-General.

INDEX
(Ministry-Wise)

Cooperation	: 1601, 1602, 1603, 1604 1605, 1606, 1607, 1608, 1609, 1610, 1611, 1612, 1613, 1614, 1615, 1616, 1617, 1618, 1619, 1620, 1621, 1622, 1623, 1624, 1625,
Education	: 1626, 1627, 1628, 1629, 1630, 1631, 1632, 1633, 1634, 1635, 1636, 1637, 1638, 1639, 1640, 1641, 1642, 1643, 1644, 1645, 1646, 1661, 1666, 1680 1647, 1649, 1650, 1651, 1652, 1653, 1654,
Home Affairs	: 1655, 1657, 1658, 1659, 1660, 1662, 1663, 1664, 1665, 1681
Minority Affairs	: 1667, 1668, 1669
Panchayati Raj	: 1670, 1671, 1672, 1673, 1674 1675, 1676, 1677, 1678, 1679, 1682, 1683, 1684, 1685, 1686, 1687, 1688, 1689, 1690,
Road Transport and Highways	: 1691, 1692, 1693, 1694, 1695, 1696, 1697, 1698, 1699 1700, 1701, 1702, 1703, 1704, 1705, 1706,
Rural Development	: 1707, 1708, 1709, 1710, 1711, 1712, 1713, 1714, 1715, 1716, 1717, 1718
Skill Development and Entrepreneurship	: 1648, 1719, 1720, 1721, 1722, 1723, 1724, 1725
Social Justice and Empowerment	: 1726, 1727, 1728, 1729, 1730, 1731, 1732, 1733, 1734, 1735, 1736, 1737
Tribal Affairs	: 1738, 1739, 1740, 1741, 1742, 1743, 1744, 1745, 1746, 1747
Women and Child Development	: 1656, 1748, 1749, 1750, 1751, 1752, 1753, 1754, 1755, 1756, 1757, 1758, 1759, 1760